

[Dr. Sarojini Mahishi]

- (6) G.S.R. 455 published in Gazette of India dated the 21st March, 1970, containing corrigendum to Notification No. G.S.R. 2714 dated the 6th December, 1969.
- (7) G.S.R. 456 published in Gazette of India dated the 21st March, 1970 containing corrigendum to Notification No. G.S.R. 2736 dated the 13th December, 1969.
- (8) The Indian Administrative Service (Fixation of Cadre Strength) First Amendment Regulations, 1969, published in Notification No. G.S.R. 494 in Gazette of India dated the 28th March, 1970.
- (9) The Second Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 495 in Gazette of India dated the 28th March, 1970.
- (10) The Third Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 496 in Gazette of India dated the 28th March, 1970. [Placed in Library. See No. LT-3152/70.]

SHRI PILOO MODY: Just now you yourself laid down a certain procedure.

MR. SPEAKER: I have made an exception for today.

ANNUAL ACCOUNTS OF COMMISSIONERS FOR CALCUTTA PORT, 1967-68

SHRI IQBAL SINGH: I beg to lay on the Table a copy of the Annual Accounts of the Commissioners for the Port of Calcutta for the year 1967-68 and the Audit Report thereon. [Placed in Library. See No. LT-3153/70.]

ESTIMATES COMMITTEE

STATEMENT RE: HUNDRED AND FIFTH REPORT

SHRI A. SREEDHARAN (Bada-gara): I beg to lay on the Table a Statement, showing the reply to a recommendation included in Chapter V of the Hundred and Fifth Report of the Estimates Committee which was not furnished by Government in time for inclusion in the Report. [Placed in Library. See No. LT-3153/70.]

श्री देवराव पाटिल (यवतमाल): अध्यक्ष महोदय, मैं आप से आइटम 8 के बारे में कुछ इनकमेंशन चाहता हूँ। एस्टीमेट्स कमेटी के समापति की ओर से हर बार कमेटी की रिपोर्ट की इंगलिश की कापी पेश की जाती है। मैं जानना चाहता हूँ कि उस के साथ ही हिन्दी की कापी कब से पेश की जाया करेगी।

अध्यक्ष महोदय: मैं ने इस बारे में जवाब दे दिया है! मैं हर रोज इस का जवाब नहीं देना चाहता हूँ। (व्यवधान)

श्री मोलू प्रसाद (बाँसगाँव): अध्यक्ष महोदय, यह मामला हर रोज उठाया जाता है और आप हर रोज जवाब भी देते हैं, लेकिन स्थिति अब भी वही है, अर्थात् रिपोर्ट का हिन्दी अनुवाद नहीं उपलब्ध किया जाता है।

श्री कामेश्वर सिंह (खगरिया) अध्यक्ष महोदय, आप आदेश दीजिये कि रिपोर्ट का हिन्दी अनुवाद भी साथ ही पेश किया जाये।

PUBLIC ACCOUNTS COMMITTEE HUNDRETH REPORT

श्री अटल बिहारी वाजपेयी (बलामपुर): अध्यक्ष महोदय मैं प्रत्यक्ष करों के विषय में लोक लेखा समिति के 73वें प्रतिवेदन में दर्ज सिफरारियों पर सरकार द्वारा की गई कार्यवाही के बारे में समिति का 100वां प्रतिवेदन प्रस्तुत करता हूँ।